

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

166(ND)13

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2018.**

**NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s.
Chintamani Metals Udyog Ltd.**


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:		Advocates for the Petitioner		
		Advocates for the Respondent.		

ORDER

As Member (Technical) is busy in Court-1, matter is adjourned to
05.10.2018.


(Ina Malhotra)
Member (J)